MANIPUR GAZETTE

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No. 10 Imphal, Monday, April 27, 2026 (Vaisakha 7, 1948)

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

NOTIFICATION

Imphal, the 20th April, 2026

No. RRDP-27/2/2026-DP-DP: In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur, hereby makes the following rules regulating the method of recruitment to the post of District Program Manager in the Health Department, Manipur as shown in the M.P.S.C. Form-8, namely:-

1. Short title:-These rules may be called Department of Health, Manipur, **District Program Manager Recruitment Rules, 2026.**

2. Application: - These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.

3. Classification, Scale of pay, method of recruitment etc: - Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.

4. Disqualifications:

(a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse shall be eligible for appointment to the aforesaid post, and

(b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "Power to relax - Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing, for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts."

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M.RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

MPSC FORM – 8

No.RRDP-27/2/2026-DP-DP
Imphal, the 20th April, 2026

RECRUITMENT RULES FOR THE POST OF DISTRICT PROGRAM MANAGER IN THE HEALTH DEPARTMENT, MANIPUR

1	Designation of Post	District Program Manager
2	No. of Post	15 (fifteen)
3	Classification of post	GCS Group-A (Non-Ministerial)
4	Scale of pay	Level-9 (ROP 2019)(Rs.9300-34800 + GP Rs.4400, Pre-revised) which shall be upgraded to Level 10 of the Pay Matrix on completion of 5(five) years regular service.
5	Whether selection or non-selection post	Selection
6	Age for direct recruits	38 (thirty eight) years and below (upper age limit relaxable for Government servants appointed under the Government of Manipur to the extent of the period of continuous services put in the post/service and by 5 (five) years for SC/ST candidates and by 3 (three) years for OBC candidates and a Government servant who belongs to SC/ST will get the facility admissible to a Government servant in addition to the relaxation admissible to SC/ST candidates.)
7	Educational and other qualifications required for direct recruits	Essential : Master's Degree in Sociology/ MBA/ MSW/M.Sc. Family Resource Management Desirable : 2 years experience Knowledge of Manipur & Hindi
8	Whether age and educational qualification prescribed for direct recruits will apply in the case of promotees	N.A.
9	Period of probation, If any	2(two) years
10	Method of recruitment whether by direct recruit or by promotion or by deputation/ transfer and percentage of the total sanctioned post to be filled by various methods	100% by Direct Recruitment
11	In case of recruitment by promotion/ deputation/ transfer, grades from which promotion/ deputation/ transfer to be made	N.A.
12	If a DPC exists, what is its composition	Class-I (Group A) DPC

13	Circumstances in which MPSC is to be consulted in making recruitment	As required under MPSC (Exemption from consultation) Regulations, 1972

N.B: The 15 nos.of employees who have been regularized to the post of District Program Manager vide Govt. Order **No. NHM-201/1/2021-HS-Health (E) dated 06.01.2022** shall be deemed to have been appointed under this Recruitment Rules.

M.RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

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